

Declaration of Assets and Liabilities

Year 2023

I, SUSHILA EKKA son/daughter/wife of MAHENDRA SINGH MAN

aged 59 years, belonging to MARSHAL BRANCH

service and presently working as BIHAR VIDHAN SABHA, PATNA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000	M.S. Mani 50,000	Manisha Khushboo 8000	Namita 10,000	Manish Mani 5000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Bank SBI 35000	SBI 80,000	SBI 20,000	SBI 16000	SBI 12000
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC 56000 Per Year	LIC 35000 Per Year	LIC 20,000 per Year	LIC 24000 Per Year	LIC 24000 Per Year
(v)	Motor Vehicles (details of make, etc.)	LMV McWor	LMV	—	LMV McWor	—
(vi)	Jewellery (give details of weight and value)	Gold 210 g value 11 Lakh	Gold 25 g value 1.25 Lakh	Gold 40 g value 2 Lakh	Gold 50 g 3 Lakh	Gold 20 g value one Lakh
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	60 Dismil in Ranchi 99 Lakh	—	—	Namita Khushboo 1 BHK flat in Delhi 35 Lakh	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AAEPE 5273 H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA - 29

Gender :- F (M/F)

Date of Birth :- 1 0 0 3 1 9 6 4 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR SECRETARIAT SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- RANCHI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sushila Ekka

Name of Employee: SUSHILA EKK

Designation: ASSISTANT MARSHAL

Department: BIHAR VIDHAN SABHA
PATNA

Place: PATNA

Date: 01.02.2023
01.02.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.